

12.07 hrs.

COMMITTEE ON ABSENCE OF  
MEMBERS FROM THE SITTINGS  
OF THE HOUSE

## EIGHTH REPORT

SHRI P. V. G. RAJU (Bobbili): I beg to present the Eighth Report (Hindi and English versions) of the Committee on absence of Members from the Sitings of the House.

COMMITTEE ON PUBLIC UNDER-  
TAKINGS

## FORTY-SIXTH REPORT AND MINUTES

SHRI BANSI LAL (Bhiwani): I beg to present the Forty-sixth Report (Hindi and English versions) of the Committee on Public Undertakings on Electronics Trade and Technology Development Corporation Limited and Minutes of the sittings of the Committee relating thereto.

12.08 hrs.

COMMITTEE ON THE WELFARE OF  
SCHEDULED CASTES AND SCHEDULED  
TRIBES

TWENTY-SECOND, TWENTY-THIRD AND  
TWENTY-FOURTH REPORTS

SHRI R. R. BHOLE (Bombay South Central): I beg to present the following Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

(i) Twenty-second Report on the Ministry of Communications—Reservations for, and Employment of, Scheduled Castes and Scheduled Tribes, in Indian Telephone Industries, Bangalore.

(ii) Twenty-third Report on Action taken by Government on the recommendations contained in the Tenth Report of the Committee on the Ministry of Home Affairs—Socio-

economic conditions of Scheduled Castes and Scheduled Tribes in Goa, Daman and Diu.

(iii) Twenty-fourth Report on the Ministry of Communications—Reservations for, and Employment of, Scheduled Castes and Scheduled Tribes in Post and Telegraph Department.

BUSINESS ADVISORY COMMITTEE  
THIRTIETH REPORT

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS (SHRI BHISHMA  
NARAIN SINGH): I beg to move:

"That this House do agree with the Thirtieth Report of the Business Advisory Committee presented to the House on the 28th April, 1982."

श्री हरश कुमार गंगवार (पीलीभीत) : जो अस्म में सम्बन्धित मामला है और जो हरिजन का मामला है, ये इम्पार्टेंट इश्यू है, इनके बारे में एडवायजरी कमटी को अधिक समय देना चाहिए ।

अध्यक्ष महोदय : आप इस्में कोई अमेंडमेंट मूव करना चाहते हैं ? श्री अजीत कुमार महता ।

श्री हरश कुमार गंगवार : इन पर बहुत कम समय दिया गया है, इन पर अधिक समय होना चाहिए । यह हरिजन की हत्या का मामला भी है ।

अध्यक्ष महोदय : यह एडवायजरी कमटी ने फैसला किया है ।

श्री हरश कुमार गंगवार : इतने समय में ये नहीं हो पायेंगे । इनका समय तड़ा दीजिए ।

MR. SPEAKER: You cannot over rule that. This is the considered opinion of the Business Advisory Committee.

श्री हरश कुमार गंगवार : बिजनेस एडवायजरी कमटी भी तो हाऊस की कमटी है । हरिजनों का मामला साढ़े तीन घंटे में नहीं हो पायेगा । इस के लिए कम से कम दिन भर होना चाहिए फिर अस्म के मामले